- (e) if so, what arc the reasons for recommending the import of these intermediates under Open General Licence; and
- (f) whether it is also a fact that these intermediates are produced from diaganin which is being produced ilrom indigenous plants known as discured roots which are available in plen'y in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM); (a) No, Sir.

(b) t₀ (e) Details of industrial licences granted alongwith capacities approved etc are being published regularly by the India Investment Centre in their monthly News Letter, copies of which are available in the Parliament Library. This Ministry does net monitor the production of DHA a:etate, 16 DPA, Estrone and other drug intermediates.

(f) Yes, Sir.

Granting permission for use of utility pumps

1023. SHRI N. RAJANGAM: Will the M'nister of PETROLEUM & NATURAL GAS be pleased to state:

(a) the authority which grants permission for installation of utility pumps; for draining over "kerosene oil fron* storage tank by the depot owners in the capital; and (b) the criteria adopted for granting such permission and the laws under which such permission is granted?

to Questions

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) and (b) It is permissible for kerosene wholesale dealers of the oil companies to use I dispensing pumps for retailing of kerosene provided they have requisite clearance from the Explosive and local authorities.

Kerosene agents in Bastj district

1024. SHRI SOHAN LAL DHUSIYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state;

- (a) what is the number of kerosene agents in Basti district of Uttar Pradesh which names of places in the district where their agencies are located and the quantity of kerosene oil in barrels allotted to each one of them for sale during 1934-85 and till March, 1985-86; and
- (b) what are the names ^{out} of the above mentioned agents against whom Government have received complaints of selling their quota of kerosene oil in black-market during the said period?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH); (a) Presently there are 16 Kerosene dealers in Basti district of Uttar Pradesh whose particulars are as under: —

Allocation

S. No.	Name of the Dealer an	d Location	Alloca	1985-86
5. 140.	Name of the Dealer an	d Location	1984-85	
ī	2		3	4
			(Figures i	n KLs)
1	R. K. B. K. Pvt. Ltd.,	Basti	2803	2742
	—Do—	Babhnan	853	910
	Do	Domeriaganj	1192	1042
	Do	Bansi	876	891
	Do	Khalilabad	1277	1372

Written Answers

1	2	3	4
2	Goverdhan Ram Prashad Narayan, Basti	1078	1098
	—Do— Babhnan	346	315
3	Gyandas & Co., Basti	1231	1243
	—Do— Etwah	386	370
4	Brijmohan Lal Devi Pd., Shohratgarh	569	600
	—Do — Barhni	327	310
	—Do— Birdpur	284	280
5	Lakhichand Ramkumar, Shohratgarh	482	472
	-Do-Nargarh	280	268
6	Aggarwał Oil Co., Basti	1188	1198
7	Khaitan Oil Co., Nargarh	593	565
8	Bharti Rd. Sainik Tel Bhandar, Mebdawal	438	436
9	Jai Jawan Oil Co., Khalilabad	627	600
10	Kedernath Gopiram, Barhni	1501	1534
11	Piareylal Kanhaiyalal, Basti	992	950
12	Sitaram Paras Ram. Naugarh	1126	1204
13	Shri Syham Auto Service, Itwa Bazar	148	240
14	M/s. Ram Asrey Ram Dhuruv Chand, Khalilabad	420	452
15	M/s. Balmukumd Kamla Prasad, Usha Bazar		641
16	M/s. Kailash Nath, Basti	712	728

(b) No complaint of black-marketing by any of the above dealers has been received by the oil marketing companies.

Capacity utilisation of Tyre Corpora, tion of India

1025. **SHRI** CHATURANAN MISHRA: Will the Minister of IN-DUSTRY be pleased to state:

- (a) whether it is a fact that a large number of machines are kept idle and man power" Is not fully uti lised resulting in very low rate of capacity utilisation of the Tyre Cor poration of India in West Bengal;
- (b) if so, the details and reasons therefor; and
- (c) what measures were taken to make it a viable Unit Service its in ception in 1984?

THE MINISTER OF STATE IN THE DEPARTMENT OF **INDUSTRIAL** DEVELOPMENT (SHRI ARUNACHALAM): (a) to (C) Tyre Corporation of India Limited, Calcutta, has been established on 24th February, 1984, by vesting of the undertakings of two sick companies, namely, Inchek Tyres Ltd. and National Rubber Manufacturers Ltd. after nationalisation. The undertakings were in a state of sickness for almost ten years and had been lying' closed for more than a year prior to their vesting in Tyre Corporation. The conditions of plant and equipment in all the three factories were in an extremely dilapidated and pre-carious state due to total lack of maintenance- and pitolonged disuse. A revival scheme envisaging replacements, repairs and reconditioning of